

SPEED POST

IN THE HIGH COURT OF DELHI AT NEW DELHI

F. No. 256/DHC/Comp./No.1075-89

Dated : 12.01.2012

From :

The Registrar General
Delhi High Court
New Delhi.

To

(As per list attached)

Sub.: Quotation for two sets of MS SQL SERVER 2008 Enterprise Version R2 with five (05) Clients each.

Sir,

This Court intends to purchase two sets of MS SQL SERVER 2008 Enterprise Version R2 with five (05) clients each for use in this Court.

You are requested to submit the quotation for MS SQL SERVER 2008 Enterprise Version R2 with five (05) clients each in a sealed envelope to the undersigned on or before 31-01-2012. The validity of rates should not be less than 180 days.

The envelope should be addressed in the name of "Registrar General, Delhi High Court, New Delhi" and the subject of this letter be superscribed on the envelope. No quotations shall be entertained after due date. Envelops without subject shall be summarily rejected.

Yours truly,

Sd/-

(Girish Sharma)
Registrar (Comp./Sty.)
for Registrar General

Endst. No. F.No. 265/Comp./DHC/No. 1090

Dated:12.01.2012

CC to:

1. Dealing Assistant of Computer Cell, DHC – for uploading the letter on the website of Delhi High Court

Sd/-

(Neeru Nagar)

A.O.J. (Comp./Sty.)
for Registrar General